

Statement of Immovable Property Return for the year 2012 (as on 01/01/2013)

Service: Indian Corporate Law Service

Name of the Officer (in full) : - Mr. Rupa. N. Subar Designation: AO L Date of Birth : 14/02/72

Ministry/Department/Office: Ministry of Corporate Affairs Grade Pay : 5700 Present Pay : 51384/-

(1) Name of District, Sub-division, Taluka and village in which property is situated.	(2) Name and details of property - housing, lands and other buildings.	(3) Cost of constructions/ acquisition including land in case of house and year when purchased.	(4) Present value	(5) If not in own name state in whose name held his/her relationship to Government servant.	(6) How acquired - whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of persons from whom acquired.	(7) Annual Income from the property.	(8) Remarks.
① Flat at Thane Maharashtra ② Flat at Thane Maharashtra	(2) Mahesh Co. of Hsg Socy Thane ① Homeware Builders Thane (under Construction)	Inheritance Rs 10 lacs ② On Loan Rs 14 lacs In the year 2012	Not known Apr. 30-35 1994. not known	Own own	Inheritance In the year 2007. Bank Loan (SBI) In the year 2012	Nil Nil	

प्राप्त पत्र (Received Letter)
अनुलग्नक सहित (with enclosure)
18 JAN 2013
आदक नं. (Inward No.) 000832
शासकीय संपादक, कायदालय उच्च न्यायालय, मुंबई
(Off. Official Liquidator, High Court, Mumbai)

Signature: [Signature]
Date: 13/1/13